

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 227 of 2012

Dated : 20th November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Maharashtra State Electricity
Distribution Co. Ltd. ... Appellant(s)**
Versus
**Maharashtra Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Akhil Sibbal,
Mr. Abhishek Mitra
Ms. Manmeet Kaur

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Admit. Issue notice to the Respondents. Mr. Buddy A. Ranganadhan undertakes to file Vakalatnama on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 07.01.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue public notice.***

Post the matter on **07.01.2013**. In the meantime, reply be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs